

**Central Administrative Tribunal  
Jammu Bench, Jammu**



T.A. No. 4546/2020  
(S.W.P. No.2691/2012)

Wednesday, this the 28<sup>th</sup> day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Syed Inees Ahmad, aged 26 years  
s/o Syed Ghulam Nabi  
r/o Brinal Lammer Tehsil & District Kulgam, Kashmir  
..Applicant  
(Mr. H Furrahi, Advocate)

VERSUS

1. State of J&K through  
Commissioner/Secretary to Govt.  
Education Department  
Civil Secretariat, Jammu/Srinagar
2. Director, School Education Kashmir, Srinagar
3. Chief Education Officer for District Kulgam
4. Zonal Education Officer for Zone Devsar Kulgam
5. Headmaster Govt. Middle School Koolynard Lammer,  
District Kulgam

..Respondents  
(Mr. Rajesh Thappa, Deputy Advocate General)

**ORDER (ORAL)****Mr. Justice L. Narasimha Reddy:**

Mr. H Furrahi, learned counsel for applicant, seeks permission of this Tribunal to withdraw the T.A.

2. Permission is accorded and the T.A. is accordingly dismissed as withdrawn. There shall be no order as to costs.

**( Aradhana Johri )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**April 28, 2021**  
/sunil/maya/dsn/